NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.05/ BB/2017	a a	Hearing	230/ 232	Coffee Day Enterprises Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

N.K. Oslip, M-G. Nanjappa & vivele

Advocate

39868058

Ampin -

Counsel for petitioner is present. Synopsis filed. Assistant from OL office is present. Proxy counsel for Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. He requested time as the Standing Counsel is unable to attend the Tribunal today.

Hence, listed to 31.07.2017.

MEMBER (J)

MEMBER (T)